

### Telecom Circle Offices in North East Region

1054. SHRI W. ANGOU SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telecom circle Offices in the North East region;

(b) the number of zonal and district telecom offices under these circles;

(c) the number of subscribers in the North East region, State-wise at present; and

(d) the state of conditions for upgradating the district telecom office to the zonal/circle office and arrangement made in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENIPRASAD VARMA): (a) There are three Telecom Circles in North East Region, namely Assam Circle, North East Circle and North East Task Force Circle.

(b) The number of Telecom District Offices are as follows:

|                         |        |
|-------------------------|--------|
| (i) Assam Circle        | .. 7   |
| (ii) North Circle       | .. 6   |
| (iii) Task Force Circle | .. Nil |

The Task Force Circle is meant for the development work in the areas covered by Assam & North East Circle. There are no Zonal Offices other than Telecom Districts.

(c) The number of subscribers (Direct Exchanges Lines DELs) State-wise are as follows:

|                       |     |          |
|-----------------------|-----|----------|
| (1) Assam             | ... | 1,09,711 |
| (2) Arunachal Pradesh | ... | 10,125   |
| (3) Manipur           | ... | 12,459   |
| (4) Meghalaya         | ... | 17,003   |
| (5) Mizoram           | ... | 13,518   |
| (6) Nagaland          | ... | 10,526   |
| (7) Tripura           | ... | 13,742   |

(d) The conditions for upgrading the Telecom Districts are as follows:

|                             |            |
|-----------------------------|------------|
| (1) Telecom Distt. Engineer | 4550 DELs  |
| (2) Telecom Distt. Manager  | 11550 DELs |
| (3) General Manager         | 34500 DELs |

All the Districts in North East Region have

already been upgraded as per their workload except Guwahati where the case for upgradation to the level of General Manager is presently under process

### Transfers from CRPF to RAF

1055. SHRI K. RAHMAN KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons transferred from CRPF to RAF either on deputation or on permanent absorption during the last three years;

(b) the percentage of minorities in RAF, the percentage of minorities recruited directly and the percentage of minorities transferred from CRPF; and

(c) whether the Central Government's direction to provide more jobs to minorities in CRPF and RAF is being implemented, if so, the percentage of personnel recruited in CRPF and RAF during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) EAF is an integral part of CRPF and the question of deputation or permanent absorption from CRPF to RAF does not arise. The composition of RAF is maintained in such a way that all communities get adequate representation including minorities, which is 20.02%. Wide publicity of recruitment programmes is given amongst members of minority communities through advertisement and by giving information to voluntary agencies promoting welfare of such communities.

### Outstanding dues from NTC to Madhya Pradesh

1056. SHRI SURESH PACHOURI: Will the Minister of TEXTILES be pleased to state:

(a) the outstanding dues from NTC to the Government of Madhya Pradesh pertaining to ESI, electricity, municipal taxes and other taxes as on date; and

(b) by when NTC is expected to clear the outstanding dues to Madhya Pradesh?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) The outstanding dues of